

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 14/NCLT/AHM/2017
With Gujarat High Court CA No. 510/2016**


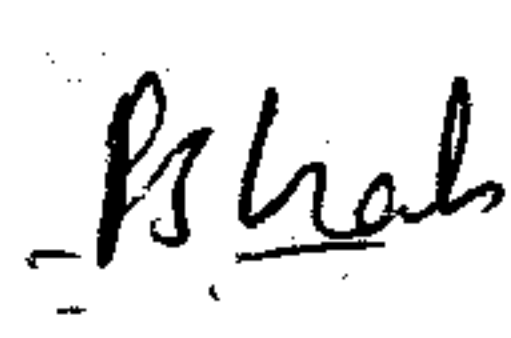
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

Name of the Company: Quick Flight Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Bhoomi M. Thakore	Advocate	Official Liquidator office	
2.	Bhavesh Choksi	— —	Petitioner	
	Prachiti Shah	— —	Petitioner	

ORDER

Learned Advocate Mr. Bhavesh Chokshi with Learned Advocate Ms. Prachiti Shah present for Petitioner. Learned Advocate Ms. Bhoomi Thakore present for Official Liquidator.

Affidavit of publication and service of notice on statutory authorities filed.

Common representation of Regional Director filed.

Representation of Official Liquidator filed.

No other representation filed by other statutory authorities. No objection received from public.

Affidavit in response to the representation of regional Director and Official Liquidator filed.

Heard learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of April, 2017.